

(ग) क्या किसानों अथवा अन्य व्यक्तियों को वृक्ष लगाने के लिए कोई सहायता दी जाती है, यदि हाँ, तो यह सहायता किस रूप में और किस प्रकार दी जाती है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला): (क) से (ग). जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Gujranwala House Building Cooperative Society, Delhi

5644. CHOUDHRY BALBIR SINGH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the additional land which was to be allotted to the Gujranwala House Building Cooperative Society, Delhi, has since been allotted to the Society and given possession of;

(b) the society submitted lay out plan for the same and whether the lay out plan has been approved by the Government;

(c) the size and number of plots being carved out as per the lay out plan approved by the Government; and

(d) whether the lay out plan as approved by Government is being made available to the members of the Society and if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (d). Information is being collected.

Gujranwala House Building Cooperative Society, Delhi

5645. CHOUDHRY BALBIR SINGH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the total number of members registered with the Gujranwala House Building Cooperative Society, Delhi

up to the year 1964 when a ban was imposed for fresh registration of members by the societies, who are yet to be allotted plots by the society;

(b) whether Government are aware that a written understanding was given by the Delhi Administration/DDA to these left out members for allotment of plots measuring 500 and 300 sq. yards for which they were registered with the society; and

(c) whether necessary steps are being taken by Government to keep the assurance given to the left out members and if so, when they are to be allotted plots?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) 63 excluding one member who is in default.

(b) Delhi Development Authority and Delhi Administration have reported that no such assurance was given by them.

(c) Does not arise.

Amount paid to the Gujranwala House Building Cooperative Society, for Acquisition of Land

5646. CHOUDHRY BALBIR SINGH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 1799 on the 3rd April, 1972 regarding acquisition of land purchased by the Gujranwala House Building Cooperative Society, Delhi and state:

(a) the amount of compensation paid by Government to the Society;

(b) whether Government are aware that the purpose for which the land was purchased by the Society and the purpose for which the land was acquired by Government were the same construction of residential quarters; and

(c) if so, the reasons for acquiring the land by Government and whether Government now propose to fully compensate the Society in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). Information is being collected.

Representations regarding allotment, price and plotted area of land allotted to Societies in Delhi

5647. SHRI DURGA CHAND: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the names of the Co-operative Group Housing Societies in Delhi who have made representations during the last six months to the Delhi Development Authority regarding allotment, price and plotted area of land allotted to the Societies in various localities of Delhi,

(b) the details of the representations made by each Society;

(c) what action Government have taken thereon; and

(d) whether it is proposed to reduce the price of the land allotted to these Societies, if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The names of the Societies are given in the enclosed statement.

(b) The common salient points in the representations made by the societies may be summed up as under:

(i) Cost of land (ii) Developed/ Semi-developed land (iii) Coverage (iv) Ground rent (v) Location (vi) Financial assistance.

(c) The representations of all the group housing societies are under consideration.

(d) No decision has been taken in this matter.

Statement

The names of Co-operative Group Housing Societies which have made representation.

1. General Staff Co-operative Group Housing Society
2. Baljit Nagar Purshartha Co-operative G.H.S.
3. Delhi University Non-Academic Employees C.G.H.S.
4. South Delhi University Teachers C.G.H.S.
5. Jhil Kuranja Extension C.G.H.S.
6. Feroz Park Co-operative G.H.S.
7. E.K. Jot Co-operative G.S. Society
8. Prime Minister Secretariat C.G.H.S.
9. Central Government Services Co-operative G.H.S.
10. S.B. Mills Employees C.G.H.S.
11. Subh Vihar C.G.H.S.
12. Defence Ministry Co-operative G.H.S.
13. N.S.I.C. Employees C.G.H.S.
14. T.C.P.O. Officers C.G.H.S.
15. E.I.L. Co-operative G.H.S.
16. I.F.U.N.A. Co-operative G.H.S.
17. East Bengali Displaced persons C.G.H.S.
18. Auydogic Karmchari C.G.H.S.
19. Air India Staff C.G.H.S.
20. I.I.T.D. Teachers C.G.H.S.
21. Art Home Co-operative G.H.S.
22. Kashmir Sahyak Samiti C.G.H.S.
23. The Ghalib Memorial C.G.H.S.